

**ITEM NO.125**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP (IB) No.23/ALD/2022**

**Date of Order: 26<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |                                                                           |
|----------------------------|---------------------------------------------------------------------------|
| <b>NAME OF THE COMPANY</b> | <b>CEEKAY ENGINEERS V/S<br/>DAKSHINANCHAL VIDYUT VITRAN<br/>NIGAM LTD</b> |
| <b>UNDER SECTION</b>       | <b>9 IBC</b>                                                              |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 29<sup>th</sup> April, 2024.

**-Sd-**  
**(Court Officer)**

**26<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh*  
(Stenographer)